

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 225**  
**CP-63/ND/2022**

**IN THE MATTER OF:**

**Pawan Kumar Pahuja & Anr.**

...

**Applicant/Petitioner**

**Versus**

**Satish Kumar Saini & Ors.**

...

**Respondent**

**Under Section: 241-242**

**Order delivered on 15.03.2024**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Re-notified to 17.05.2024.

**Sd/-**  
**(COURT OFFICER)**